

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 10 December, 2025

Office Order

Subject: Appointment of Designated Officer for Central Licensing in all the Regional Offices of FSSAI -regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing for the area of Jurisdictions mentioned against their names, until further orders:

(a) FSSAI (Western Region)

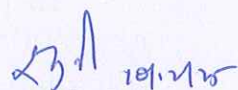
S. No.	Name & designation of officers	Area of Jurisdiction (States/UTs)
1.	Ms. Vaidehi Kaljunker, Deputy Director	Navi Mumbai - Navi Mumbai Municipal Corporation (Thane Zone-2), Navi Mumbai Municipal Corporation (Thane Zone-3), Navi Mumbai Municipal Corporation (Thane Zone-4), Thane
2.	Ms. Shubhangi	Maharashtra, Thane Region - Bhaiwandi Municipal Corporation (Thane Zone-5), Kalyan Tehasil (Thane Zone-8), Mira Bhayandar Municipal Corporation (Thane Zone-7, Thane Municipal Corporation (Thane Zone-1), Ulhasnagar and Ambarnath Tehasil (Thane Zone-9). Maharashtra East Region - Ahmadanagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gandiya, Hingoli, Jalgaon, Jalna, Nagpur, Nanded, Nandurbar, Nashik, Osamanabad, Palghar, Parbhani, Wardha, Solapur, Washim, Yavatmal and Latur.

(c) FSSAI (Southern Region)

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S. No.	Name of the officer	State proposed
1.	Ms.K Rohini Devi, Assistant Director (T)	Tamil Nadu-1 and Puducherry
2.	Ms. BR Aparna, Assistant Director (T)	Karnataka-2

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard.


 (Rajit Punhani)

Chief Executive Officer

To

All concerned Officers.

Copy to :

1. ED (HR) - for information please.
2. Regional Directors.